

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 203
IB-528/ND/2020**

**IN THE MATTER OF:
M/s. Sun Land Alloys**

...PETITIONER

Vs.

M/s. Kiran Udyog Pvt. Ltd.

...RESPONDENT

**Section
Under Section 9 of IBC**

**Order delivered on 11.06.2021
(Virtual Hearing)**

**Coram:
DR. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
SHRI, NARENDER KUMAR BHOLA, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Operational-creditor :Mr. Sanyam Jain, Advocate.
For the Respondent/Corporate-debtor :Mr. Pranshu Goel, Advocate.**

ORDER

Heard the submissions made by the Ld. Counsels for both the parties.
Ld. Counsels have submitted that their clients are making efforts to reach at
an amicable resolution in the matter. Therefore, let this matter be posted to
15th July, 2021.

**SD
(Narender Kumar Bhola)
Member (T)**

**SD
(P.S.N. Prasad)
Member (J)**